GOVERNMENT OF INDIA MINISTRY OF SHIPPING

RAJYA SABHA

UNSTARRED QUESTION NO.2686

TO BE ANSWERED ON 19TH MARCH, 2018

IMPACT OF SAGARMALA PROJECT ON CRZ

2686. PROF. M.V. RAJEEV GOWDA:

Will the Minister of SHIPPING be pleased to state:

- (a) whether the plans for the proposed Sagarmala Project are encroaching upon Coastal Regulation Zones (CRZs);
- (b) if so, the details thereof, State-wise;
- (c) whether Government has received objections from the fishermen community across India with respect to certain sites chosen for the Sagarmala Project;
- (d) if so, the details thereof, including the representative bodies consulted; and
- (e) if not, whether Government has reached out to the fishermen community for addressing grievances related to the Project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA)

(a)to(e):Under the Sagarmala Programme, relevant Central Ministries/State Governments and their agencies are the project proponents. As part of the project development, the respective project proponents are required to prepare the Social and Enviornment Impact Assessment Reports to ensure that the requisite due diligence has been done by them to assess the potential impact of the proposed project on the community and environment. Further, respective project proponents are expected to take up remedial measures as per these reports.
